12.00 Noon

MR. CHAIRMAN: Now, we will take up Papers to be Laid on the Table.

PAPERS LAID ON THE TABLE

Administration Reports and Accounts (2005-06) of the Cantonment Boards

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU): Sir, I lay on the Table a copy (in English and Hindi) of the Annual Administratin Reports of the Cantonment Boards including consolidated Accounts for the year 2005-06. [Placed in Library, *See* No. L.T. 5632/06)

- I. Notifications of the Ministry of Finance
- II. Mid-year Review (2006-07) of Indian Economy

THE MINISTER OF FINANCE (SHRI P. CHIDAMBARAM): Sir, I lay on the Table:-

- I. (i) A copy in (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Revenue), under section 296 of the Income-tax Act, 1961, together with Explanatory Memoranda on the Notification—
 - (1) S.0.2016(E), dated the 24th November, 2006 publishing the Income-tax (Fourteenth Amendment) Rules, 2006. [Placed in Library. See No. L.T. 5624/06].
 - (2) S.0.2039(E) dated the 28th November^ 006, publishing Tax Return Preparer Scheme, 2006. [Placed in Library. See No. L.T. 5637/06]
- (ii) A copy (in English and Hindi) of the Ministry of Finance (Department of Revenue) Notification G.S.R. 639(E), dated the 13th October, 2006, publishing the Narcotic Drugs and Psychotropic Substances (Amendment) Rules, 2006, under section 77 of the Narcotic Drugs and Psychotropic Substances Act, 1985, together with an Explanatory Memorandum. [Placed in Library. See No. L.T. 5639/06]